

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-90/1996/1260/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Murtaza Ahmed Choudhury,
District and Sessions Judge,
Dhemaji, Assam.

Dated Guwahati the th 17 February, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJDH/513/2023 dtd 14th February, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 14.02.2023 till the morning of 16.02.2023**. The next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-90/1996/1261/A, dated , 17-02-2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)